

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :17-01-2024

Date : 17.01.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	4758/ 2024	17.01.2 024	WP (C) - 282/20 24	R.K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-1	(Se at No- 49)
2	4759/ 2024	17.01.2 024	WP (C) - 42305/ 2023	S.K. PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-3	(Se at No- 13)
3	4770/ 2024	17.01.2 024	CRLMC- 3381/2 023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 3)
4	4772/ 2024	17.01.2 024	CRLMC- 3875/2 023	G.SUNDAR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 7)
5	4773/ 2024	17.01.2 024	CRLMC- 5094/2 023	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 2)
6	4776/ 2024	17.01.2 024	CRLMC- 3284/2 023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	CRIMI NAL MISC	(Se at No- 6)
7	4778/ 2024	17.01.2 024	CRLMC- 5098/2 023	BIJAY KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 2)
8	4779/ 2024	17.01.2 024	CRLMC- 4096/2 023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 3)
9	4781/ 2024	17.01.2 024	CRLMC- 4801/2	T. BARIK	C.O.	COURT NO.	Order Dtd. 2024-01-16	CRIMI NAL	(Se at

			023			11		MISC	No-7)
10	4783/2024	17.01.2024	CRLMC-5070/2023	S.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-2)
11	4784/2024	17.01.2024	CRLMC-2998/2023	M. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	CRIMINAL MISC	(Se at No-2)
12	4791/2024	17.01.2024	CONTC-53/2024	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-7)
13	4793/2024	17.01.2024	WP(C)-19220/2013	S K SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
14	4795/2024	17.01.2024	WA-2894/2023	RANJAN KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	WRIT APPEAL	(Se at No-6)
15	4797/2024	17.01.2024	CMAPL-178/2023	RAKESH KU PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	M.J.C .	(Se at No-2)
16	4799/2024	17.01.2024	WP(C)-583/2024	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
17	4801/2024	17.01.2024	WP(C)-582/2024	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
18	4802/2024	17.01.2024	WP(C)-580/2024	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
19	4803/2024	17.01.2024	WP(C)-41799/	M.K. RATH	C.O.	CHIEF JUSTI	Order Dtd. 2024-01-16	WRIT BRANCH	(Se at

			2023			CE'S COURT		H (DIVISION BENCH -1)	No-101)
20	4804/2024	17.01.2024	WP (C) - 514/2024	B K PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
21	4806/2024	17.01.2024	WP (C) - 41573/2023	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
22	4807/2024	17.01.2024	WP (C) - 514/2024	P K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
23	4808/2024	17.01.2024	WP (C) - 533/2024	N.K. SATAPATY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
24	4809/2024	17.01.2024	WP (C) - 461/2024	SUDARSAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
25	4810/2024	17.01.2024	FAO-561/2023	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-26	MISC. APPEAL SEC.	(Seat No-2)
26	4811/2024	17.01.2024	WP (C) - 39732/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
27	4812/2024	17.01.2024	WP (C) - 39732/	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH	(Seat No-104)

			2023			CE'S COURT		H (DIVISION BENCH -1)	No-104)
28	4813/2024	17.01.2024	WP (C) - 571/2024	TATHAGATA SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
29	4814/2024	17.01.2024	WP (C) - 598/2024	M M NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
30	4815/2024	17.01.2024	WP (C) - 8741/2005	B R SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-11	WRIT BRANCH-6	(Seat No-25)
31	4816/2024	17.01.2024	WP (C) - 15289/2018	M/S.PURUSOTTAM CHULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Seat No-40)
32	4817/2024	17.01.2024	WP (C) - 42369/2023	S.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Seat No-13)
33	4818/2024	17.01.2024	WP (C) - 30487/2021	M BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
34	4819/2024	17.01.2024	WP (C) - 30487/2021	B K PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
35	4820/2024	17.01.2024	CONTC-10163/2023	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	CONTE MPT	(Seat No-7)
36	4821/2024	17.01.2024	WP (C) - 42764/2023	P.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Seat No-43)

37	4822/ 2024	17.01.2 024	WP (C) - 25737/ 2023	S K NATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
38	4823/ 2024	17.01.2 024	WP (C) - 41110/ 2023	S.K. PARIDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	WRIT BRANC H-7	(Se at No- 48)
39	4824/ 2024	17.01.2 024	CONTC- 45/202 4	NIRANJAN ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12		(Se at No- 48)
40	4825/ 2024	17.01.2 024	WP (C) - 25737/ 2023	P K MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
41	4826/ 2024	17.01.2 024	CONTC- 44/202 4	NIRANJAN ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12	CONTE MPT	(Se at No- 7)
42	4827/ 2024	17.01.2 024	CONTC- 10199/ 2023	T.SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No- 7)
43	4828/ 2024	17.01.2 024	WP (C) - 39398/ 2023	MANGUL NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12	WRIT BRANC H-2	(Se at No- 6)
44	4829/ 2024	17.01.2 024	CONTC- 10746/ 2023	SATYAJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No- 5)
45	4830/ 2024	17.01.2 024	CONTC- 10503/ 2023	BHARATI DASH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No- 3)
46	4831/ 2024	17.01.2 024	CONTC- 10748/ 2023	SATYAJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No- 5)
47	4832/ 2024	17.01.2 024	CONTC- 10749/ 2023	SATYAJIT SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No- 5)
48	4833/ 2024	17.01.2 024	CONTC- 10316/ 2023	R.C.MALL ICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-11	CONTE MPT	(Se at No- 5)

			2023			CE'S COURT			No-1)
49	4834/2024	17.01.2024	CONTC-10750/2023	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-5)
50	4835/2024	17.01.2024	CONTC-10751/2023	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-5)
51	4836/2024	17.01.2024	CONTC-10752/2023	SATYAJIT SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-5)
52	4837/2024	17.01.2024	CONTC-3291/2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CONTE MPT	(Se at No-1)
53	4838/2024	17.01.2024	CONTC-10753/2023	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-5)
54	4839/2024	17.01.2024	CONTC-3292/2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CONTE MPT	(Se at No-1)
55	4840/2024	17.01.2024	CONTC-10754/2023	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-5)
56	4841/2024	17.01.2024	CONTC-5616/2023	G. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
57	4842/2024	17.01.2024	WP (C) - 314/2024	B. K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Se at No-50)
58	4843/2024	17.01.2024	WP (C) - 381/2024	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Se at No-50)
59	4844/2024	17.01.2024	WP (C) - 314/2024	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Se at No-50)
60	4845/2024	17.01.2024	WP (C) - 42875/2023	P.K.PARI DA	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Se at No-30)
61	4846/	17.01.2024	WP (C) -	DILLIP	C.O.	COURT	Order Dtd. 2024-01-16	WRIT	(Se

	2024	024	233/2024	SAMAL		NO. 1		BRANCH-1	at No-49)
62	4847/2024	17.01.2024	WP (C) - 593/2024	RASHMI RANJAN SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
63	4848/2024	17.01.2024	WP (C) - 43188/2023	R.P. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-38)
64	4849/2024	17.01.2024	WP (C) - 624/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
65	4850/2024	17.01.2024	WP (C) - 42356/2023	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Se at No-13)
66	4851/2024	17.01.2024	WP (C) - 42366/2023	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Se at No-13)
67	4852/2024	17.01.2024	WP (C) - 42883/2023	S. P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Se at No-30)
68	4853/2024	17.01.2024	WP (C) - 42334/2023	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
69	4854/2024	17.01.2024	WP (C) - 42334/2023	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
70	4855/2024	17.01.2024	WP (C) - 42464/2023	S. K. DASMOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-27)
71	4856/2024	17.01.2024	WP (C) - 42768/2023	RAKESH KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-8	(Se at No-43)
72	4857/2024	17.01.2024	WP (C) - 43113/2023	D. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-

									38)
73	4858/ 2024	17.01.2 024	CMP- 1424/2 023	BIBHUDHA NANDA MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANC H-3	(Se at No- 13)
74	4859/ 2024	17.01.2 024	WP (C) - 42082/ 2023	K.C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
75	4860/ 2024	17.01.2 024	WP (C) - 42454/ 2023	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-4	(Se at No- 27)
76	4861/ 2024	17.01.2 024	WP (C) - 42827/ 2023	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-1	(Se at No- 30)
77	4862/ 2024	17.01.2 024	WP (C) - 42080/ 2023	K.C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
78	4863/ 2024	17.01.2 024	WP (C) - 42332/ 2023	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-3	(Se at No- 13)
79	4864/ 2024	17.01.2 024	WP (C) - 42457/ 2023	SURYAKAN TA DASMOHAP ATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-4	(Se at No- 27)
80	4865/ 2024	17.01.2 024	WP (C) - 659/20 24	B.B.MALL ICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
81	4866/ 2024	17.01.2 024	WP (C) - 33721/ 2020	SOUMYASA RATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANC H-8	(Se at No- 42)
82	4867/ 2024	17.01.2 024	CRLMC- 4314/2 023	R.C.MUDU LI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	CRIMI NAL MISC	(Se at No- 2)
83	4868/ 2024	17.01.2 024	WP (C) - 249/20	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANC	(Se at

			24			OLD		H-1	No-49)
84	4869/2024	17.01.2024	CONTC-2/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12		(Se at No-49)
85	4870/2024	17.01.2024	CONTC-4667/2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
86	4871/2024	17.01.2024	CONTC-10357/2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
87	4872/2024	17.01.2024	CONTC-10353/2023	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
88	4873/2024	17.01.2024	WP (C) - 42500/2023	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-27)
89	4874/2024	17.01.2024	WP (C) - 31824/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-8	(Se at No-42)
90	4875/2024	17.01.2024	WP (C) - 322/2024	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Se at No-50)
91	4876/2024	17.01.2024	WP (C) - 43089/2023	PRATAP KU. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Se at No-28)
92	4877/2024	17.01.2024	WP (C) - 42395/2023	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Se at No-13)
93	4878/2024	17.01.2024	WP (C) - 254/2024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Se at No-49)
94	4879/2024	17.01.2024	WP (C) - 256/2024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Se at No-49)
95	4880/2024	17.01.2024	WP (C) - 261/2024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Se at No-49)
96	4881/	17.01.2	CRLA-	A.K.	C.O.	COURT	Order Dtd. 9999-12-31	CRIMI	(Se

	2024	024	258/2023	SARANGI		NO. 7		NAL APPEAL	at No-9)
97	4883/2024	17.01.2024	BLAPL-13204/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	BAIL-2	(Se at No-9)
98	4885/2024	17.01.2024	WP (C) - 8990/2013	K N SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-108)
99	4886/2024	17.01.2024	WP (C) - 307/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-120)
100	4887/2024	17.01.2024	WP (C) - 573/2024	PRASANTA KU. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
101	4888/2024	17.01.2024	WP (C) - 34949/2023	PRASANTA KU. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
102	4889/2024	17.01.2024	WP (C) - 34956/2023	PRASANTA KU. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-11-06	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
103	4890/2024	17.01.2024	WP (C) - 34977/2023	PRASANTA KU. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
104	4891/2024	17.01.2024	WP (C) - 8091/2015	P K RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVI	(Se at No-102)

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10 5	4893/ 2024	17.01.2 024	WP (C) - 8090/2 015	P K RTH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-04-11	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 102)
10 6	4894/ 2024	17.01.2 024	BLAPL- 6773/2 023	M.R.BARI K	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 2)
10 7	4895/ 2024	17.01.2 024	BLAPL- 14001/ 2023	S.R. PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 12)
10 8	4896/ 2024	17.01.2 024	BLAPL- 2944/2 023	M. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 9)
10 9	4897/ 2024	17.01.2 024	WP (C) - 618/20 24	T.N.CHOU DHURY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
11 0	4898/ 2024	17.01.2 024	BLAPL- 14157/ 2023	PRASANTA KUMAR SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 5)
11 1	4899/ 2024	17.01.2 024	WP (C) - 40703/ 2023	M. NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
11 2	4900/ 2024	17.01.2 024	WP (C) - 40703/ 2023	P.K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
11 3	4901/ 2024	17.01.2 024	WP (C) - 75/202 4	MITHUN DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 116)

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11 4	4902/ 2024	17.01.2 024	WP (C) - 75/202 4	MITHUN DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)	
11 5	4903/ 2024	17.01.2 024	CRLREV - 700/20 23	S.K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-02-20	CRIMI NAL REVIS ION	(Se at No- 2)	
11 6	4904/ 2024	17.01.2 024	CRLREV - 221/20 23	A.SUNDAR AY	C.O.	COURT NO. 6	Order Dtd. 2024-01-11		(Se at No- 2)	
11 7	4905/ 2024	17.01.2 024	CRLREV - 647/20 23	S.CHOUDH URY	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	CRIMI NAL REVIS ION	(Se at No- 2)	
11 8	4906/ 2024	17.01.2 024	CRLREV - 307/20 23	J.C.BARA L	C.O.	COURT NO. 7	Order Dtd. 2024-02-20	CRIMI NAL REVIS ION	(Se at No- 1)	
11 9	4907/ 2024	17.01.2 024	CRLREV - 202/20 23	S.K. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	CRIMI NAL REVIS ION	(Se at No- 4)	
12 0	4908/ 2024	17.01.2 024	WP (C) - 14010/ 2017	A.SUNDAR AY	C.O.	COURT NO. 7		WRIT BRANC H-2	(Se at No- 7)	
12 1	4909/ 2024	17.01.2 024	WP (C) - 27662/ 2023	J. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	WRIT BRANC H-1	(Se at No- 49)	
12 2	4910/ 2024	17.01.2 024	WP (C) - 621/20 24	J. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	WRIT BRANC H-5	(Se at No- 47)	
12 3	4911/ 2024	17.01.2 024	WP (C) - 644/20 24	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	WRIT BRANC H-5	(Se at No- 47)	
12 4	4912/ 2024	17.01.2 024	CRLMA- 522/20 23	B.K.DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	BAIL- 2	(Se at No- 8)	
12 5	4913/ 2024	17.01.2 024	WP (C) - 644/20 24	H.K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	WRIT BRANC H-5	(Se at No-	

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12	4914/2024	17.01.2024	CRLMC-3147/2023	N C SINHA	C.O.	COURT NO. 7	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-5)
12	4915/2024	17.01.2024	WP (C) - 41844/2023	B.K. SETHI	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH-6	(Seat No-24)
12	4916/2024	17.01.2024	WP (C) - 41844/2023	M. DSA	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH-6	(Seat No-24)
12	4917/2024	17.01.2024	BLAPL-14575/2023	SIDHARTH A MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	BAIL-1	(Seat No-3)
13	4918/2024	17.01.2024	BLAPL-14575/2023	D SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	BAIL-1	(Seat No-3)
13	4919/2024	17.01.2024	WP (C) - 188/2018	H.K.MOHANTA	C.O.	COURT NO. 7	Order Dtd. 2024-01-11	WRIT BRANCH-1	(Seat No-3)
13	4920/2024	17.01.2024	WP (C) - 348/2024	A.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-02-12	WRIT BRANCH-2	(Seat No-50)
13	4921/2024	17.01.2024	BLAPL-3133/2023	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-19	BAIL-2	(Seat No-8)
13	4922/2024	17.01.2024	BLAPL-6511/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-01-19	BAIL-2	(Seat No-8)
13	4923/2024	17.01.2024	BLAPL-4016/2023	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	BAIL-1	(Seat No-4)
13	4924/2024	17.01.2024	CRLA-13/2024	M.C. MOHANATY	C.O.	COURT NO. 5	Order Dtd. 2024-01-29		(Seat No-4)
13	4925/2024	17.01.2024	ABLAPL - 15148/2023	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01-19	BAIL-1	(Seat No-1)
13	4926/2024	17.01.2024	BLAPL-3835/2	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2024-01-12	BAIL-1	(Seat No-1)

			023			17			No-5)
139	4927/2024	17.01.2024	BLAPL-6506/2020	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	BAIL-2	(Se at No-7)
140	4928/2024	17.01.2024	ABLAPL - 6071/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	BAIL-2	(Se at No-7)
141	4932/2024	17.01.2024	WP (C) - 620/2024	SRIKANTA MAHUNTA	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
142	4933/2024	17.01.2024	CONTC-5419/2022	R SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-6)
143	4934/2024	17.01.2024	MACA-748/2016	P.K.BARI K	C.O.	COURT NO. 10	Order Dtd. 2024-02-15	MISC. APPEAL SEC.	(Se at No-9)
144	4935/2024	17.01.2024	WP (C) - 42709/2023	TAPAN KUMAR MANDAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Se at No-43)
145	4936/2024	17.01.2024	WP (C) - 622/2024	SRIKANTA MAHUNTA	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
146	4937/2024	17.01.2024	WP (C) - 42101/2023	B.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-1	(Se at No-3)
147	4938/2024	17.01.2024	WP (C) - 619/2024	SRIKANTA MAHUNTA	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
148	4939/2024	17.01.2024	CONTC-10234/2023	B.K. DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-9)
149	4940/2024	17.01.2024	WP (C) - 625/2024	SRIKANTA MAHUNTA	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
150	4941/2024	17.01.2024	CONTC-9808/2023	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
151	4942/	17.01.2024	WP (C) -	SRIKANTA	C.O.	COURT	Order Dtd. 2024-01-16	WRIT	(Se

1	2024	024	628/2024	MAHUNTA		NO. 10		BRANCH-5	at No-47)
15	4943/2024	17.01.2024	CONTC-9807/2023	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
15	4944/2024	17.01.2024	WP (C) - 629/2024	SRIKANTA MAHUNTA	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
15	4945/2024	17.01.2024	CONTC-8073/2023	M/S.HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
15	4946/2024	17.01.2024	WP (C) - 42706/2023	TAPAN KUMAR MANDAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Se at No-43)
15	4947/2024	17.01.2024	CONTC-5706/2023	T. BAG	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-6)
15	4948/2024	17.01.2024	WP (C) - 42717/2023	TAPAN KUMAR MANDAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Se at No-43)
15	4949/2024	17.01.2024	WP (C) - 310/2024	SUBAS CHANDRA DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-50)
15	4950/2024	17.01.2024	WP (C) - 42717/2023	B K PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Se at No-43)
16	4951/2024	17.01.2024	WP (C) - 617/2024	SRIKANTA MAHUNTA	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
16	4952/2024	17.01.2024	WP (C) - 602/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
16	4953/2024	17.01.2024	WP (C) - 603/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
16	4954/2024	17.01.2024	WP (C) - 607/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)

16	4955/ 2024	17.01.2 024	BLAPL- 14026/ 2023	GAGAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 12)
16	4956/ 2024	17.01.2 024	BLAPL- 12981/ 2023	H K PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 5)
16	4957/ 2024	17.01.2 024	BLAPL- 14510/ 2023	R K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 3)
16	4958/ 2024	17.01.2 024	BLAPL- 13538/ 2023	R K MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 2)
16	4959/ 2024	17.01.2 024	BLAPL- 13174/ 2023	S K PAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 4)
16	4960/ 2024	17.01.2 024	BLAPL- 13174/ 2023	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 4)
17	4961/ 2024	17.01.2 024	BLAPL- 13174/ 2023	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 4)
17	4962/ 2024	17.01.2 024	BLAPL- 11926/ 2023	CHITTA RANJAN SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 4)
17	4964/ 2024	17.01.2 024	MATA- 196/20 23	BAMADEV BARAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	FIRST APPEA L	(Se at No- 4)
17	4965/ 2024	17.01.2 024	MATA- 196/20 23	P. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	FIRST APPEA L	(Se at No- 4)
17	4966/ 2024	17.01.2 024	WP (C) - 15739/ 2022	SRINIBAS H MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
17	4967/ 2024	17.01.2 024	MATA- 135/20 22	B. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	FIRST APPEA L	(Se at No- 1)

17	4968/2024	17.01.2024	MATA-157/2023	M. K. PANI	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	FIRST APPEAL	(Seat No-4)
17	4969/2024	17.01.2024	MATA-157/2023	BINDU SAGAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	FIRST APPEAL	(Seat No-4)
17	4970/2024	17.01.2024	WP (C) - 672/2024	M.NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
17	4971/2024	17.01.2024	WP (C) - 610/2024	P.C.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
18	4972/2024	17.01.2024	WP (C) - 41730/2021	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	WRIT BRANCH-7	(Seat No-18)
18	4973/2024	17.01.2024	WP (C) - 504/2024	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Seat No-52)
18	4974/2024	17.01.2024	CRLMC-3064/2023	A.T.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CRIMINAL MISC	(Seat No-4)
18	4975/2024	17.01.2024	CRLMC-3064/2023	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CRIMINAL MISC	(Seat No-4)
18	4976/2024	17.01.2024	WP (C) - 673/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
18	4977/2024	17.01.2024	WP (C) - 674/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
18	4978/2024	17.01.2024	CONTC-10833/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTEMPT	(Seat No-6)
18	4979/2024	17.01.2024	WP (C) - 689/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
18	4980/2024	17.01.2024	CONTC-10835/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTEMPT	(Seat No-

									6)
189	4981/2024	17.01.2024	WP (C) - 676/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
190	4982/2024	17.01.2024	WP (C) - 679/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
191	4983/2024	17.01.2024	CONTC-10836/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Seat No-6)
192	4984/2024	17.01.2024	CONTC-10825/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Seat No-6)
193	4985/2024	17.01.2024	WP (C) - 680/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
194	4986/2024	17.01.2024	CONTC-10140/2023	M.NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Seat No-7)
195	4987/2024	17.01.2024	WP (C) - 681/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
196	4988/2024	17.01.2024	WP (C) - 687/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
197	4989/2024	17.01.2024	CONTC-6730/2023	G.JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Seat No-8)
198	4990/2024	17.01.2024	CONTC-10827/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Seat No-6)
199	4991/2024	17.01.2024	WP (C) - 688/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
200	4992/2024	17.01.2024	WP (C) - 668/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No-47)
201	4993/2024	17.01.2024	CONTC-10828/	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Seat

			2023						No-6)
20	4994/2024	17.01.2024	CONTC-10829/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-6)
20	4995/2024	17.01.2024	WP (C) - 669/2024	M. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-5	(Se at No-47)
20	4996/2024	17.01.2024	WP (C) - 43226/2023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-4	(Se at No-38)
20	4997/2024	17.01.2024	CONTC-10830/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-6)
20	4998/2024	17.01.2024	WP (C) - 42952/2023	RAMESH KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-2	(Se at No-45)
20	4999/2024	17.01.2024	CONTC-10832/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-6)
20	5000/2024	17.01.2024	WP (C) - 467/2024	BIBEKANA NDA MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-3	(Se at No-51)
20	5001/2024	17.01.2024	WP (C) - 42757/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-8	(Se at No-43)
21	5002/2024	17.01.2024	CONTC-10831/2023	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(Se at No-6)
21	5003/2024	17.01.2024	WP (C) - 612/2024	ASHOK KUMAR BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-5	(Se at No-47)
21	5005/2024	17.01.2024	WP (C) - 529/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-4	(Se at No-52)
21	5006/2024	17.01.2024	WP (C) - 469/2024	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-3	(Se at No-51)
21	5007/	17.01.2	ABLAPL	SARAT	C.O.	COURT	Order Dtd. 2024-01-16	BAIL-	(Se

4	2024	024	- 13921/ 2023	DASH		NO. 1		1	at No- 1)
21 5	5008/ 2024	17.01.2 024	ABLAPL - 13918/ 2023	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 1)
21 6	5009/ 2024	17.01.2 024	ABLAPL - 14280/ 2023	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 8)
21 7	5010/ 2024	17.01.2 024	ABLAPL - 14320/ 2023	GOPAL KRISHNA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 3)
21 8	5011/ 2024	17.01.2 024	ABLAPL - 13508/ 2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 11)
21 9	5012/ 2024	17.01.2 024	ABLAPL - 194/20 24	J.PRADHA N	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 11)
22 0	5013/ 2024	17.01.2 024	ABLAPL - 14275/ 2023	AMARESH DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 8)
22 1	5014/ 2024	17.01.2 024	ABLAPL - 196/20 24	J.PRADHA N	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(Se at No- 8)
22 2	5015/ 2024	17.01.2 024	ABLAPL - 14328/ 2023	M R ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 3)
22 3	5016/ 2024	17.01.2 024	ABLAPL - 193/20 24	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(Se at No- 3)
22 4	5017/ 2024	17.01.2 024	ABLAPL - 14284/ 2023	PRASANJI T BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 8)
22 5	5018/ 2024	17.01.2 024	ABLAPL - 11095/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 5)
22 6	5019/ 2024	17.01.2 024	ABLAPL - 198/20 24	R.K.MALL ICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 9)

22	5020/2024	17.01.2024	ABLAPL - 8286/2023	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-1	(Se at No-1)
22	5021/2024	17.01.2024	ABLAPL - 199/2024	P.GOUD	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-1	(Se at No-3)
22	5022/2024	17.01.2024	ABLAPL - 9866/2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-2	(Se at No-10)
23	5023/2024	17.01.2024	ABLAPL - 200/2024	S.K.BHANJDEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-2	(Se at No-9)
23	5024/2024	17.01.2024	ABLAPL - 201/2024	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(Se at No-9)
23	5025/2024	17.01.2024	ABLAPL - 9605/2023	JYOTSHARANI RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-2	(Se at No-8)
23	5026/2024	17.01.2024	ABLAPL - 202/2024	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-2	(Se at No-7)
23	5027/2024	17.01.2024	BLAPL-13023/2023	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-13	BAIL-2	(Se at No-11)
23	5028/2024	17.01.2024	ABLAPL - 204/2024	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-16		(Se at No-11)
23	5029/2024	17.01.2024	WP (C) - 6287/2014	S K BISWAL	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-22)
23	5030/2024	17.01.2024	ABLAPL - 205/2024	P.BEURA	C.O.	COURT NO. 17	Order Dtd. 2024-01-16		(Se at No-22)
23	5031/2024	17.01.2024	WP (C) - 6287/2014	SARADA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-22)
23	5032/2024	17.01.2024	ABLAPL - 206/2024	M.R.SAHO	C.O.	COURT NO. 17	Order Dtd. 2024-01-16		(Se at No-22)

			24						22)
24	5033/ 2024	17.01.2 024	RFA- 1/2023	AJAYA KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-16		(Se at No- 22)
24	5034/ 2024	17.01.2 024	ABLAPL - 209/20 24	P.BEURA	C.O.	COURT NO. 17	Order Dtd. 2024-01-16		(Se at No- 22)
24	5035/ 2024	17.01.2 024	ABLAPL - 72/202 4	M.K.MOHA NTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-10		(Se at No- 22)
24	5036/ 2024	17.01.2 024	CRLMP- 1957/2 023	P N NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	WRIT BRANC H-7	(Se at No- 15)
24	5037/ 2024	17.01.2 024	BLAPL- 12930/ 2022	S P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 11)
24	5038/ 2024	17.01.2 024	ABLAPL - 84/202 4	N.MALLIC K	C.O.	COURT NO. 17	Order Dtd. 2024-01-11		(Se at No- 11)
24	5039/ 2024	17.01.2 024	BLAPL- 13829/ 2023	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 6)
24	5040/ 2024	17.01.2 024	BLAPL- 13248/ 2023	R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 9)
24	5041/ 2024	17.01.2 024	BLAPL- 11262/ 2023	NIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 7)
24	5042/ 2024	17.01.2 024	BLAPL- 12874/ 2023	M.DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 12)
25	5043/ 2024	17.01.2 024	SAO- 18/201 4	P.C.MOHA NTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	SECON D APPEA L	(Se at No- 5)
25	5045/ 2024	17.01.2 024	BLAPL- 93/202 4	S R PATTANAI K	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	BAIL- 1	(Se at No- 2)
25	5046/ 2024	17.01.2 024	RPFAM- 169/20	R.K.BARI K	C.O.	COURT NO.	Order Dtd. 2024-01-16	FIRST APPEA	(Se at

			23			10		L	No-5)
25	5047/2024	17.01.2024	WP (C) - 495/2024	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-24	WRIT BRANCH-3	(Se at No-51)
25	5048/2024	17.01.2024	CONTC-10193/2023	S.K.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	CONTE MPT	(Se at No-7)
25	5049/2024	17.01.2024	CONTC-10192/2023	S.K.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-10	CONTE MPT	(Se at No-7)
25	5050/2024	17.01.2024	CMP-1247/2022	A.K. ROUL	C.O.	COURT NO. 20	Order Dtd. 2024-02-16	WRIT BRANCH-3	(Se at No-12)
25	5051/2024	17.01.2024	CMP-1381/2023	N.K. SATAPATY	C.O.	COURT NO. 20	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Se at No-6)
25	5052/2024	17.01.2024	CMP-1415/2023	G.R. PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Se at No-13)
25	5053/2024	17.01.2024	WP (C) - 588/2024	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se at No-52)
26	5054/2024	17.01.2024	WP (C) - 578/2024	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
26	5055/2024	17.01.2024	CMP-1380/2023	N.K. SATAPATY	C.O.	COURT NO. 20	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Se at No-6)
26	5056/2024	17.01.2024	CMP-1300/2023	J.R. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Se at No-49)
26	5057/2024	17.01.2024	CMP-1473/2023	GOPAL KRISHNA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Se at No-13)
26	5058/2024	17.01.2024	WP (C) - 42320/2023	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se at No-13)
26	5059/	17.01.2	WP (C) -	S.K.	C.O.	COURT	Order Dtd. 9999-12-31	WRIT	(Se

5	2024	024	42435/ 2023	RATH		NO. 2 OLD		BRANC H-4	at No- 27)
26 6	5060/ 2024	17.01.2 024	WP (C) - 42585/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-6	(Se at No- 25)
26 7	5061/ 2024	17.01.2 024	WP (C) - 42067/ 2023	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-8	(Se at No- 42)
26 8	5062/ 2024	17.01.2 024	CRLMP- 1651/2 023	P. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-3	(Se at No- 14)
26 9	5063/ 2024	17.01.2 024	WP (C) - 42005/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-8	(Se at No- 42)
27 0	5064/ 2024	17.01.2 024	CRLMP- 1104/2 023	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-7	(Se at No- 5)
27 1	5065/ 2024	17.01.2 024	WP (C) - 10715/ 2020	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANC H-8	(Se at No- 43)
27 2	5066/ 2024	17.01.2 024	CRLMP- 903/20 23	B. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-6	(Se at No- 16)
27 3	5067/ 2024	17.01.2 024	WP (C) - 42713/ 2023	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-8	(Se at No- 43)
27 4	5068/ 2024	17.01.2 024	CRLMP- 1731/2 023	T. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANC H-7	(Se at No- 10)
27 5	5069/ 2024	17.01.2 024	WP (C) - 418/20 24	KIRTAN DANG	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANC H-3	(Se at No- 51)
27 6	5070/ 2024	17.01.2 024	CRLMP- 2404/2 023	D. K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANC H-8	(Se at No- 39)
27 7	5071/ 2024	17.01.2 024	WP (C) - 425/20 24	KIRTAN DANG	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANC H-3	(Se at No- 51)

27	5072/2024	17.01.2024	WP (C) - 446/2024	P.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Serial No-51)
27	5073/2024	17.01.2024	CRLMP-2401/2023	ASHISH KU. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Serial No-39)
28	5074/2024	17.01.2024	WP (C) - 438/2024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Serial No-51)
28	5075/2024	17.01.2024	CRLMP-2419/2023	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Serial No-39)
28	5076/2024	17.01.2024	ABLAPL - 13460/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-12-19	BAIL-1	(Serial No-5)
28	5077/2024	17.01.2024	CRLMP-2414/2023	H. K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Serial No-39)
28	5078/2024	17.01.2024	WP (C) - 42937/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Serial No-45)
28	5079/2024	17.01.2024	CRLMP-2413/2023	ASHISH KU. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Serial No-39)
28	5080/2024	17.01.2024	WP (C) - 42927/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Serial No-45)
28	5081/2024	17.01.2024	WP (C) - 42870/2023	R.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Serial No-30)
28	5082/2024	17.01.2024	CRLMP-2207/2023	B. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Serial No-4)
28	5083/2024	17.01.2024	WP (C) - 42734/2023	H.S.PAIK RAY	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Serial No-43)
29	5084/2024	17.01.2024	WP (C) - 42734/2023	J.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Serial No-)

									43)
29 1	5085/ 2024	17.01.2 024	CRLMP- 2171/2 023	H. S. DEO	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANC H-8	(Se at No- 40)
29 2	5087/ 2024	17.01.2 024	WP (C) - 288/20 24	S.CH. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANC H-1	(Se at No- 49)
29 3	5088/ 2024	17.01.2 024	WP (C) - 511/20 24	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(Se at No- 52)
29 4	5089/ 2024	17.01.2 024	CRLMP- 1975/2 023	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-7	(Se at No- 15)
29 5	5090/ 2024	17.01.2 024	ABLAPL - 13851/ 2023	A.SUNDAR AY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11		(Se at No- 15)
29 6	5091/ 2024	17.01.2 024	ABLAPL - 13400/ 2023	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 10)
29 7	5092/ 2024	17.01.2 024	ABLAPL - 11163/ 2023	Y. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL- 2	(Se at No- 11)
29 8	5094/ 2024	17.01.2 024	ABLAPL - 10706/ 2023	A. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2023-11-30	BAIL- 2	(Se at No- 8)
29 9	5095/ 2024	17.01.2 024	CRLMC- 3926/2 023	S. C. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 6)
30 0	5096/ 2024	17.01.2 024	WP (C) - 656/20 04	R.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	WRIT BRANC H-8	(Se at No- 42)
30 1	5097/ 2024	17.01.2 024	ABLAPL - 6335/2 023	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-08-29	BAIL- 1	(Se at No- 3)
30 2	5098/ 2024	17.01.2 024	CRLMC- 3925/2 023	S. C. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 6)
30 3	5099/ 2024	17.01.2 024	ABLAPL -	SURYA NARAYAN	C.O.	COURT NO. 2	Order Dtd. 2023-07-14	BAIL- 1	(Se at

			6178/2023	MISHRA					No-2)
304	5100/2024	17.01.2024	WP (C) - 7473/2023	M.R.BARIK	C.O.	COURT NO. 2	Judgement Dtd. 2023-12-22	WRIT BRANCH-1	(Se at No-3)
305	5101/2024	17.01.2024	ABLAPL - 9068/2023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-10-12	BAIL-2	(Se at No-11)
306	5102/2024	17.01.2024	CONTR-67/2023	K. C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-01-16		(Se at No-11)
307	5103/2024	17.01.2024	WP (C) - 531/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
308	5104/2024	17.01.2024	WP (C) - 30542/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Se at No-3)
309	5105/2024	17.01.2024	WP (C) - 6356/2016	T.K.NAYAK	C.O.	COURT NO. 2	Judgement Dtd. 2023-11-29	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-111)
310	5106/2024	17.01.2024	WP (C) - 518/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
311	5107/2024	17.01.2024	WP (C) - 524/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
312	5108/2024	17.01.2024	WP (C) - 28200/2023	SESHADEV BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-6	(Se at No-54)
313	5109/2024	17.01.2024	WP (C) - 989/2007	N.C.SAHO	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	WRIT BRANCH-7	(Se at No-18)
314	5110/2024	17.01.2024	WP (C) - 523/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
315	5111/2024	17.01.2024	WP (C) - 589/20	S. M. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH	(Se at

			24					H-4	No-52)
31	5112/2024	17.01.2024	WP (C) - 516/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
31	5113/2024	17.01.2024	WP (C) - 586/2024	S. M. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
31	5114/2024	17.01.2024	WP (C) - 453/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Se at No-51)
31	5115/2024	17.01.2024	WP (C) - 594/2024	S. M. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
32	5116/2024	17.01.2024	WP (C) - 25400/2022	T.K.NAYAK	C.O.	COURT NO. 2	Judgement Dtd. 2023-11-29	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
32	5117/2024	17.01.2024	WP (C) - 525/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
32	5118/2024	17.01.2024	WP (C) - 601/2024	S. M. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
32	5119/2024	17.01.2024	WP (C) - 27573/2022	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-11-29	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-119)
32	5120/2024	17.01.2024	WP (C) - 799/2023	T.K.NAYAK	C.O.	COURT NO. 2	Judgement Dtd. 2023-11-29	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-104)
32	5121/2024	17.01.2024	WP (C) - 800/2023	T.K.NAYAK	C.O.	COURT NO. 2	Judgement Dtd. 2023-11-29	WRIT BRANCH (DIVISION)	(Se at No-104)

								BENCH -1)	
32 6	5123/ 2024	17.01.2 024	WP (C) - 1339/2 023	T.K.NAYA K	C.O.	COURT NO. 2	Judgement Dtd. 2023- 11-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
32 7	5124/ 2024	17.01.2 024	WP (C) - 19690/ 2016	S.K.JENA	C.O.	COURT NO. 2	Judgement Dtd. 2023- 12-22	WRIT BRANC H-1	(Se at No- 1)
32 8	5125/ 2024	17.01.2 024	WP (C) - 19690/ 2016	R.K.SAHO O	C.O.	COURT NO. 2	Judgement Dtd. 2023- 12-22	WRIT BRANC H-1	(Se at No- 1)
32 9	5126/ 2024	17.01.2 024	WP (C) - 14404/ 2019	L.D.MOHA NTY	C.O.	COURT NO. 2	Judgement Dtd. 2023- 11-20	WRIT BRANC H-2	(Se at No- 34)
33 0	5127/ 2024	17.01.2 024	WP (C) - 14404/ 2019	T.K.BARI K	C.O.	COURT NO. 2	Judgement Dtd. 2023- 11-20	WRIT BRANC H-2	(Se at No- 34)
33 1	5128/ 2024	17.01.2 024	WP (C) - 20081/ 2020	T.K.NAYA K	C.O.	COURT NO. 2	Judgement Dtd. 2023- 11-29	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
33 2	5129/ 2024	17.01.2 024	WP (C) - 38389/ 2023	N.R.BEHE RA	C.O.	COURT NO. 2	Judgement Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 10)
33 3	5130/ 2024	17.01.2 024	WP (C) - 38389/ 2023	K.R.CHOU DHURY	C.O.	COURT NO. 2	Judgement Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 10)
33 4	5131/ 2024	17.01.2 024	BLAPL- 13950/ 2023	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	BAIL- 2	(Se at No- 10)
33 5	5132/ 2024	17.01.2 024	CRLREV - 694/20 23	H.K.PATR A	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	CRIMI NAL REVIS ION	(Se at No- 2)
33 6	5133/ 2024	17.01.2 024	CRLREV - 654/20 23	H.K.MOHA NTA	C.O.	COURT NO. 6	Order Dtd. 2024-01-12	CRIMI NAL REVIS ION	(Se at No- 2)

33	5134/2024	17.01.2024	WP (C) - 15035/2016	B.B.MALLICK	C.O.	COURT NO. 6	Judgement Dtd. 2024-01-11	WRIT BRANCH-1	(Seat No-2)
33	5135/2024	17.01.2024	CRLMA-140/2023	A.KALASH	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	BAIL-1	(Seat No-4)
33	5136/2024	17.01.2024	WP (C) - 6732/2018	J.DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Seat No-28)
34	5137/2024	17.01.2024	CRLA-694/2023	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-17	CRIMINAL APPEAL	(Seat No-9)
34	5138/2024	17.01.2024	WP (C) - 3408/2008	P.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No-9)
34	5139/2024	17.01.2024	WP (C) - 483/2024	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Seat No-51)
34	5140/2024	17.01.2024	WP (C) - 42687/2023	SK.KALIM UDDIN	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANCH-7	(Seat No-18)
34	5141/2024	17.01.2024	WP (C) - 39392/2023	SOMNATH BARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Seat No-6)
34	5142/2024	17.01.2024	CRP-7/2022	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CIVIL REVISION	(Seat No-1)
34	5143/2024	17.01.2024	WP (C) - 480/2024	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Seat No-51)
34	5144/2024	17.01.2024	WP (C) - 351/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No-50)
34	5145/2024	17.01.2024	WP (C) - 311/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No-50)
34	5146/2024	17.01.2024	WP (C) - 43011/2023	BIJAY KU. DALAI	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Seat No-

									28)
350	5147/2024	17.01.2024	WP (C) - 40428/2023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-7	(Se at No-5)
351	5148/2024	17.01.2024	WP (C) - 662/2024	RAMESH CH. BHOI	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Se at No-47)
352	5150/2024	17.01.2024	WP (C) - 515/2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Se at No-52)
353	5152/2024	17.01.2024	WP (C) - 34728/2023	SHRADHAS HREE ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2023-11-01	WRIT BRANCH-7	(Se at No-44)
354	5154/2024	17.01.2024	CONTC-3106/2022	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-7)
355	5156/2024	17.01.2024	ABLAPL - 9839/2023	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-2	(Se at No-10)
356	5158/2024	17.01.2024	ABLAPL - 14318/2023	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	BAIL-1	(Se at No-3)
357	5159/2024	17.01.2024	ABLAPL - 15387/2023	M JATI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-2)
358	5160/2024	17.01.2024	ABLAPL - 13917/2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-1	(Se at No-1)
359	5161/2024	17.01.2024	ABLAPL - 12777/2023	M R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-1	(Se at No-1)
360	5162/2024	17.01.2024	ABLAPL - 13981/2023	KARMA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-1	(Se at No-1)
361	5163/2024	17.01.2024	ABLAPL - 14789/2023	SAKTI PRASAD DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Se at No-11)
362	5165/2024	17.01.2024	ABLAPL -	SRINIBASH	C.O.	COURT NO.	Order Dtd. 2024-01-16	BAIL-2	(Se at

			14774/ 2023	MOHANTY		11			No-11)
36	5168/ 3 2024	17.01.2 024	ABLAPL - 9115/2 023	DURGA PRASANNA MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 6)
36	5171/ 4 2024	17.01.2 024	ABLAPL - 14330/ 2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 3)
36	5173/ 5 2024	17.01.2 024	ABLAPL - 14657/ 2023	RATNAKAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 5)
36	5175/ 6 2024	17.01.2 024	ABLAPL - 14808/ 2023	H K PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 6)
36	5176/ 7 2024	17.01.2 024	ABLAPL - 14806/ 2023	H K PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 6)
36	5178/ 8 2024	17.01.2 024	ABLAPL - 15176/ 2023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 1)
36	5185/ 9 2024	17.01.2 024	ABLAPL - 15457/ 2023	B P TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL- 2	(Se at No- 8)
37	5186/ 0 2024	17.01.2 024	BLAPL- 13569/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 1	(Se at No- 2)
37	5188/ 1 2024	17.01.2 024	CRLMC- 2822/2 023	SIDHARTH A MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	CRIMI NAL MISC	(Se at No- 1)
37	5189/ 2 2024	17.01.2 024	CRLA- 463/20 18	P K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	CRIMI NAL APPEA L	(Se at No- 5)
37	5190/ 3 2024	17.01.2 024	WP (C) - 836/20 24	P PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-7	(Se at No- 44)
37	5217/ 4 2024	17.01.2 024	WP (C) - 491/20 24	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANC H-3	(Se at No- 51)
37	5219/ 5 2024	17.01.2 024	WP (C) - 491/20 24	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT	(Se at No- 51)

5	2024	024	491/2024			NO. 2 OLD		BRANCH-3	at No-51)
37 6	5222/ 2024	17.01.2 024	WP (C) - 40544/ 2023	GAGAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH -2)	(Se at No- 112)
37 7	5223/ 2024	17.01.2 024	WP (C) - 40544/ 2023	A.T.NAYA K	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH -2)	(Se at No- 112)
37 8	4760/ 2024	17.01.2 024	WP (C) - 28417/ 2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-05	WRIT BRANCH-2	(Se at No- 50)
37 9	4761/ 2024	17.01.2 024	ABLAPL - 14294/ 2023	KUMAR KASHAP	GENE RAL			BAIL- 2	(Se at No- 8)
38 0	4762/ 2024	17.01.2 024	WA- 2078/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-15	WRIT APPEA L	(Se at No- 4)
38 1	4763/ 2024	17.01.2 024	WA- 1828/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-13	WRIT APPEA L	(Se at No- 4)
38 2	4764/ 2024	17.01.2 024	BLAPL- 14206/ 2023	ARUN KUMAR MOHAKUR	GENE RAL		Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 11)
38 3	4765/ 2024	17.01.2 024	WA- 1113/2 023	SANJAY KUMAR BEHERA	GENE RAL			WRIT APPEA L	(Se at No- 1)
38 4	4766/ 2024	17.01.2 024	WA- 1111/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-15	WRIT APPEA L	(Se at No- 1)
38 5	4767/ 2024	17.01.2 024	WA- 1111/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-15	WRIT APPEA L	(Se at No- 1)
38 6	4768/ 2024	17.01.2 024	BLAPL- 14177/ 2023	GAJENDRA KUMAR BAG	GENE RAL		Order Dtd. 2024-01-16	BAIL- 1	(Se at No-

									5)
387	4769/2024	17.01.2024	WA-1109/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-1)
388	4771/2024	17.01.2024	BLAPL-14205/2023	GAJENDRA KUMAR BAG	GENERAL		Order Dtd. 2024-01-16	BAIL-2	(Seat No-11)
389	4774/2024	17.01.2024	BLAPL-10000/2023	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-01-16	BAIL-1	(Seat No-2)
390	4775/2024	17.01.2024	BLAPL-10000/2023	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-01-16	BAIL-1	(Seat No-2)
391	4777/2024	17.01.2024	CONTC-9761/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-12	CONTE MPT	(Seat No-3)
392	4780/2024	17.01.2024	WA-1130/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
393	4782/2024	17.01.2024	WA-1129/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
394	4785/2024	17.01.2024	CONTC-6556/2023	SANDHYAR ANI PANI	GENERAL		Order Dtd. 2024-01-08	CONTE MPT	(Seat No-6)
395	4786/2024	17.01.2024	WA-1124/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
396	4787/2024	17.01.2024	WA-1123/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
397	4788/2024	17.01.2024	ABLAPL-15511/2023	APURBA DAS	GENERAL		Order Dtd. 2024-02-19	BAIL-2	(Seat No-8)
398	4789/2024	17.01.2024	WP (C) - 279/2024	MANAS PATI, S. KAR, S. S. PATI	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH-1	(Seat No-49)
399	4790/2024	17.01.2024	WP (C) - 280/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH	(Seat No-49)

			24					H-1	No-49)
40	4792/2024	17.01.2024	CONTC-37/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-12		(Seat No-49)
40	4794/2024	17.01.2024	WP (C) - 810/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-7	(Seat No-44)
40	4796/2024	17.01.2024	CRLMC-2269/2021	JYOTIRAN JAN SAHOO	GENERAL		Order Dtd. 2022-03-30	CRIMINAL MISC	(Seat No-6)
40	4798/2024	17.01.2024	WP (C) - 18837/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
40	4800/2024	17.01.2024	WP (C) - 15207/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-06-24	WRIT BRANCH-2	(Seat No-9)
40	4805/2024	17.01.2024	WP (C) - 16840/2017	ARJUN MOHAN PRUSTI	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-2	(Seat No-45)
40	4882/2024	17.01.2024	WPC (OA) - 1284/2014	M/S PRAVASH CHANDRA MOHAPATRA, P.P. MOHAPATRA	GENERAL		Order Dtd. 2023-12-20	OA Branch	(Seat No-1)
40	4884/2024	17.01.2024	BLAPL-11665/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-01-12	BAIL-2	(Seat No-12)
40	4929/2024	17.01.2024	ABLAPL - 12909/2023	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-01-11	BAIL-1	(Seat No-2)
40	4930/2024	17.01.2024	ABLAPL - 10988/2023	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-01-11	BAIL-2	(Seat No-10)
41	4892/2024	17.01.2024	ABLAPL - 16973/2019	J.P. KAR	GENERAL		Order Dtd. 2021-10-05	BAIL-1	(Seat No-4)

41	4963/ 2024	17.01.2 024	BLAPL- 12896/ 2022	B. N. SAHU	GENE RAL		Order Dtd. 2023-12-06	BAIL- 1	(Se at No- 5)
41	5004/ 2024	17.01.2 024	ABLAPL - 14390/ 2023	SRINIBAS H MOHANTY	GENE RAL		Order Dtd. 2023-12-21	BAIL- 1	(Se at No- 3)
41	5044/ 2024	17.01.2 024	WP (C) - 6302/2 020	R K MAHABHOI	GENE RAL		Order Dtd. 2020-02-19	WRIT BRANC H-6	(Se at No- 24)
41	5086/ 2024	17.01.2 024	SA- 293/19 96	H BISOI	GENE RAL		Order Dtd. 2023-09-01	SECON D APPEA L	(Se at No- 2)
41	5093/ 2024	17.01.2 024	SA- 293/19 96	H BISOI	GENE RAL		Appealmemo	SECON D APPEA L	(Se at No- 2)
41	5122/ 2024	17.01.2 024	SA- 335/19 98	T K BARIK	GENE RAL		Order Dtd. 2024-01-09	SECON D APPEA L	(Se at No- 4)
41	5149/ 2024	17.01.2 024	WP (C) - 2394/2 022	J R NAYAK	GENE RAL		Order Dtd. 2023-11-15	WRIT BRANC H-4	(Se at No- 38)
41	5151/ 2024	17.01.2 024	WP (C) - 19427/ 2014	T NAYAK	GENE RAL		Order Dtd. 2014-12-16		(Se at No- 38)
41	5153/ 2024	17.01.2 024	WP (C) - 30420/ 2022	R DAS	GENE RAL		PetitionAnnexure,Enti re Order,	WRIT BRANC H-6	(Se at No- 25)
42	5155/ 2024	17.01.2 024	WP (C) - 8940/2 015	R DAS	GENE RAL		Order Dtd. 2023-07-31	WRIT BRANC H-6	(Se at No- 26)
42	5157/ 2024	17.01.2 024	WP (C) - 10706/ 2009	K N SAHOO	GENE RAL		Order Dtd. 2009-07-29		(Se at No- 26)
42	5164/ 2024	17.01.2 024	WP (C) - 18039/ 2022	A MISHRA	GENE RAL		CounterRejoinder,	WRIT BRANC H-6	(Se at No- 35)
42	5166/ 2024	17.01.2 024	WP (C) - 10857/ 2008	K N SAHOO	GENE RAL		Order Dtd. 2013-04-25		(Se at No-

									35)
42	5167/ 2024	17.01.2 024	WP (C) - 16891/ 2019	N K ROUT	GENE RAL		Order Dtd. 2019-09-19	WRIT BRANC H-8	(Se at No- 39)
42	5169/ 2024	17.01.2 024	WP (C) - 16890/ 2019	N K ROUT	GENE RAL		Order Dtd. 2019-09-19	WRIT BRANC H-8	(Se at No- 39)
42	5170/ 2024	17.01.2 024	ABLAPL - 4598/2 020	J P KAR	GENE RAL		Order Dtd. 2020-05- 13Petition,Annexure,	BAIL- 1	(Se at No- 2)
42	5172/ 2024	17.01.2 024	WP (C) - 2822/2 020	N K ROUT	GENE RAL		Order Dtd. 2020-07-01	WRIT BRANC H-5	(Se at No- 20)
42	5174/ 2024	17.01.2 024	WP (C) - 2137/2 019	N K ROUT	GENE RAL		Order Dtd. 2019-10-14	WRIT BRANC H-8	(Se at No- 39)
42	5177/ 2024	17.01.2 024	OJC- 421/19 98	A T NAYAK	GENE RAL		Order Dtd. 1998-01-14		(Se at No- 39)
43	5179/ 2024	17.01.2 024	OJC- 2435/1 990	A T NAYAK	GENE RAL		Order Dtd. 1992-12-18		(Se at No- 39)
43	5180/ 2024	17.01.2 024	OJC- 2460/1 990	A T NAYAK	GENE RAL		Order Dtd. 1992-12-18		(Se at No- 39)
43	5181/ 2024	17.01.2 024	OJC- 14348/ 2001	P K BEHERA	GENE RAL		Order Dtd. 2019-11-06	WRIT BRANC H-3	(Se at No- 28)
43	5182/ 2024	17.01.2 024	CRLMC- 2428/2 013	J SAHOO	GENE RAL		PetitionAnnexure,Misc .case,Entire Order,		(Se at No- 28)
43	5183/ 2024	17.01.2 024	CRLMC- 2429/2 013	J SAHOO	GENE RAL		PetitionAnnexure,Misc .case,Entire Order,		(Se at No- 28)
43	5184/ 2024	17.01.2 024	CRLMC- 2269/2 021	J SAHOO	GENE RAL		Order Dtd. 2022-03-30	CRIMI NAL MISC	(Se at No- 6)
43	5187/ 2024	17.01.2 024	MATA- 165/20	P DAS	GENE RAL		Annexure	FIRST APPEA	(Se at

			23					L	No-4)
43	5191/2024	17.01.2024	RSA-389/2006	M ROUT	GENERAL		Order Dtd. 2014-07-02		(Se at No-4)
43	5192/2024	17.01.2024	RSA-182/2017	L MOHANTY	GENERAL		Order Dtd. 2019-11-01	SECON D APPEAL	(Se at No-5)
43	5193/2024	17.01.2024	ABLAPL - 12985/2023	B DAS	GENERAL		Entire OrderEntire Brief,	BAIL-1	(Se at No-2)
44	5194/2024	17.01.2024	WP (C) - 18013/2015	S K SINGH	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-8	(Se at No-41)
44	5195/2024	17.01.2024	WP (C) - 35056/2023	L SAHOO	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-102)
44	5196/2024	17.01.2024	WP (C) - 1241/2013	M K PANI	GENERAL		PetitionAnnexure, Misc .case,		(Se at No-102)
44	5197/2024	17.01.2024	WP (C) - 15413/2022	R R NAYAK	GENERAL		Order Dtd. 2022-06-29	WRIT BRANCH-6	(Se at No-25)
44	5198/2024	17.01.2024	WP (C) - 39906/2023	T BAG	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-2	(Se at No-7)
44	5199/2024	17.01.2024	WP (C) - 29474/2011	A C MOHANTY	GENERAL		Order Dtd. 2011-11-22	WRIT BRANCH-1	(Se at No-4)
44	5200/2024	17.01.2024	WPC (OA C) - 2645/2014	S K BEHERA	GENERAL		Order Dtd. 2022-08-17	OA Branch	(Se at No-1)
44	5201/2024	17.01.2024	WPC (OA C) - 2715/2014	C RANA	GENERAL		Order Dtd. 2023-01-27	OA Branch	(Se at No-1)
44	5202/	17.01.2	WPC (OA	S K	GENE		Order Dtd. 2023-12-21	OA	(Se

8	2024	024)- 1867/2 013	SINGH	RAL			Branch	at No- 1)
44	5203/ 9 2024	17.01.2 024	WPC (OA))- 293/20 11	S PANDA	GENE RAL		Order Dtd. 2023-12-18	OA Branch	(Se at No- 1)
45	5204/ 0 2024	17.01.2 024	WA- 356/20 23	C RANA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 2)
45	5205/ 1 2024	17.01.2 024	WA- 850/20 23	M K MPOHANTY	GENE RAL		Order Dtd. 2023-05-16	WRIT APPEA L	(Se at No- 4)
45	5206/ 2 2024	17.01.2 024	WA- 863/20 23	M K MOHANTY	GENE RAL		Order Dtd. 2023-05-16	WRIT APPEA L	(Se at No- 4)
45	5207/ 3 2024	17.01.2 024	RSA- 424/20 10	KK NATH	GENE RAL		Order Dtd. 2022-09-09	SECON D APPEA L	(Se at No- 2)
45	5208/ 4 2024	17.01.2 024	RFA- 57/201 3	M DAS	GENE RAL		Order Dtd. 2024-08-21	FIRST APPEA L	(Se at No- 2)
45	5209/ 5 2024	17.01.2 024	OJC- 4795/2 002	Y DAS	GENE RAL		PetitionAnnexure,	WRIT BRANC H-5	(Se at No- 21)
45	5210/ 6 2024	17.01.2 024	MACA- 299/20 14	P K BEHERA	GENE RAL		Order Dtd. 2015-04-11	MISC. APPEA L SEC.	(Se at No- 4)
45	5211/ 7 2024	17.01.2 024	MACA- 284/20 14	P K BEHERA	GENE RAL		Order Dtd. 2015-12-11	MISC. APPEA L SEC.	(Se at No- 4)
45	5212/ 8 2024	17.01.2 024	MACA- 517/20 18	S K SINGH	GENE RAL		Order Dtd. 2023-06-27	MISC. APPEA L SEC.	(Se at No- 9)
45	5213/ 9 2024	17.01.2 024	CONTC- 2312/2 023	U KOMA	GENE RAL		Order Dtd. 2024-01-08	CONTE MPT	(Se at No- 5)
46	5214/ 0 2024	17.01.2 024	CONTC- 6673/2 023	M NAIK	GENE RAL		Order Dtd. 2023-09-13	CONTE MPT	(Se at No- 7)

46	5215/ 2024	17.01.2 024	BLAPL- 12305/ 2023	M K MOHANTY	GENE RAL		Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 2)
46	5216/ 2024	17.01.2 024	CRLA- 695/20 22	J BAITHALU	GENE RAL		Order Dtd. 2023-08-11	CRIMI NAL APPEA L	(Se at No- 7)
46	5218/ 2024	17.01.2 024	CRLA- 695/20 22	J BAITHALU	GENE RAL		Order Dtd. 2023-08-11	CRIMI NAL APPEA L	(Se at No- 7)
46	5220/ 2024	17.01.2 024	MATA- 353/20 23	R K BARIK	GENE RAL		Order Dtd. 2023-12-21	FIRST APPEA L	(Se at No- 4)
46	5221/ 2024	17.01.2 024	CRLMC- 1483/2 023	S K BEHERA	GENE RAL		Order Dtd. 2023-12-18	CRIMI NAL MISC	(Se at No- 5)

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